

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.741/2015

IN

O.A. No. 414/2014

This is the 14th day of July, 2016

**Hon'ble Shri Sudhir Kumar , Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Pradeep Kumar (Mali)
S/o Sh. Srichand
2. Attarpal Singh (Mali)
S/o Sh. Kadam Singh
3. Sunder Lal (Mali)
S/o Sh. Ram Lal
4. Yad Ram (Mali)
S/o of Sh. Ram Lal
5. Ram Kishore (Mali)
S/o Sh. Ramji Lal
6. Ram Nagina (Mali)
S/o Sh. Brij Raj Ram
7. Lakhpant Singh (Mali)
S/o Sh. Sumer Singh
8. Ram Gopal (Mali)
S/o Sh. Niranjan Singh
9. Ram Pal (Mali)
S/o Sh. Harphool
10. Ram Bhrose (Mali)
S/o Sh. Banarasi
11. Mahipal Singh (Chowkidar)
S/o Sh. Rohtash Singh
12. Satbir (Mali)
S/o Sh. Giani Ram
13. Satish Chand (Mali)
S/o Sh. Kishori Lal
14. Shyam Lal (Mali)
S/o Sh. Kishori Lal

15. Dhuram (Mali)
S/o Sh. Nandram
16. Chhattar Singh (Mali)
S/o Sh. Chaju Ram
17. Kalu Ram (Mali)
S/o Sh. Sukhdi Ram
18. Parkash (Mali)
S/o Sh. Chander Bhan
19. Surender Prasad (Mali)
S/o Sh. Garbhu Prasad
20. Ram Kumar (Mali)
S/o Sh. Garbhu Prasad
21. Srichand (Mali)
S/o Sh. Inder
22. Mangal Singh (Mali)
S/o Sh. Harnam Singh
23. Gaya Prasad (Mali)
S/o Sh. Chhitani Ram
24. Laxman Singh (Mali)
S/o Sh. Mohan Singh
25. Jaipal Singh (Mali)
S/o Sh. Bhanwar Singh
26. Azad Singh (Chowkidar)
S/o Sh. Prabhu Dayal
27. Sultan Singh (Mali)
S/o Sh. Bhartu Singh
28. Asmeer (Mali)
S/o Sh. Chhutu Ram
29. Raj Pal Singh (Chowkidar)
S/o Sh. Jage Ram
30. Dharam Pal (Mali)
S/o Sh. Giani Ram
31. Naresh Chand (Mali)
S/o Sh. Bajeet Singh
32. Jagdev (Mali)
S/o Sh. Chotu Ram

- 33. Braham Pal (Mali)
S/o Sh. Suraja
- 34. Dharampal (Chowkidar)
S/o Sh. Prashadi Lal
- 35. Om Prakash (Mali)
S/o Shubha
- 36. Noni Ram (Mali)
S/o Sh. Jiwan Lal
- 37. Satbir (Mali)
S/o Sh. Pitamber Singh
- 38. Nawab Singh
S/o Sh. Anup Singh ...Petitioners

(By Advocate: Ms. Shruti Munjal with S A Akhtar)

Versus

- 1. Dr. Puneet Kumar Goel, IAS
Commissioner
South Delhi Municipal Corporation
Dr/ S P Mukherjee, Civic Center,
J L Nehru Marg, Minto Road
New Delhi- 110002
- 2. Ms. Garima Gupta
Deputy Commissioner
South Delhi Municipal Corporation
Dr. S P Mukherjee, Civic Center,
J L Nehru Marg, Minto Road,
New Delhi -110002 ... Respondents

(By Advocate: Mr. R.K. Jain)

Order (oral)

Per Sudhir Kumar, Member (A

Learned counsel for the respondents has produced a copy of the speaking order passed by the respondents on 12.07.2016 in compliance of the order passed in O.A. Therefore, the C.P. does not survive, and is closed. Needless to add that the petitioners

would be at liberty to take appropriate steps in accordance with law, if they are aggrieved by the order passed. Notices issued to the respondents earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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